

TRIPURA ACT NO.1 OF 2016.

**THE TRIPURA APPROPRIATION ACT, 2016 (THE TRIPURA ACT
NO.1 OF 2016).**

**AN
ACT**

to provide for the withdrawal of certain sum from and out of the Consolidated Fund of the State of Tripura for the services of the financial year 2015-16.

BE it enacted by the Legislative Assembly of Tripura in the sixty-six year of the Republic of India as follows: -

Short Title

1. This act may be called the Tripura Appropriation Act, 2016.

**Issue of a sum
Rs.1362,76,00,000/- out of
the Consolidated Fund of
the State of Tripura for
the Financial
Year 2015-16.**

2. From and out of the Consolidated Fund of the State of Tripura, there may be paid sums not exceeding those specified in column-3 of the Schedule amounting in the aggregate to the sums of Rupees one thousand three hundred sixty-two crore seventy-six lakh only towards defraying the several charges which will come in course of payment during the financial year 2015-2016 (hereinafter referred to as the said year) in respect of the services and purposes specified in column-2 of the said Schedule.

Appropriation

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation of the said year.

THE SCHEDULE
(See Section (2 & 3))
Tripura Bill No.2 of 2010

(Rs. in lakhs)

2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
	Charged on the Consolidated Fund			Voted by Assembly			
	Revenue	Capital	Total	Revenue	Capital	Total	
Department of Parliamentary Affairs	0.00	0.00	0.00	402.03	0.00	402.03	402.03
Governor's Secretariat	13.86	0.00	13.86	9.00	0.00	0.00	13.86
General Administration (P&T) Department	0.00	0.00	0.00	0.00	115.90	115.90	115.90
Election	0.00	0.00	0.00	463.60	0.00	463.60	463.60
Law Department	0.00	0.00	0.00	270.86	1510.72	1781.58	1781.58
Revenue Department	0.00	0.00	0.00	3001.36	1172.06	4173.42	4173.42
General Administration (P&T) Department	0.00	0.00	0.00	15.12	0.00	15.12	15.12
Statistical Department	0.00	0.00	0.00	29.50	0.00	29.50	29.50
Home(Police) Department	0.00	0.00	0.00	1177.31	2759.45	3936.76	3936.76
Transport Department	0.00	0.00	0.00	382.00	958.44	1340.44	1340.44
Co-operation Department	0.00	133.63	133.63	224.00	97.94	321.94	455.57
Public Works (R&B) Department	2975.00	3500.00	5975.00	116.17	4885.75	5001.92	10976.92
Power Department	0.00	0.00	0.00	757.00	0.00	757.00	757.00
P.W.(WR) Department	73.62	0.00	73.62	725.03	948.48	1673.51	1747.13
Health Department	0.00	190.78	190.78	1875.06	0.00	1875.06	2065.84
I.C.A. Department	0.00	0.00	0.00	380.71	0.00	380.71	380.71

THE SCHEDULE
(See Section (2 & 3))
Tripura Bill No.2 of 2016

(Rs. in lakhs)

1 No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
19	Tribal Welfare Department	0.00	0.00	0.00	3392.00	15667.95	19059.95	19059.95
20	Welfare of SC Department	0.00	0.00	0.00	1080.66	6900.79	7981.45	7981.45
21	Food, Civil Supplies & Consumer Affairs	0.00	0.00	0.00	262.50	1.97	264.47	264.47
23	Panchayat Raj Department	0.00	0.00	0.00	453.99	0.00	453.99	453.99
24	Industries & Commerce Department	0.00	0.00	0.00	540.48	6.01	546.49	546.49
25	Industries & Commerce (H.H. & Sericulture)	0.00	0.00	0.00	57.42	0.00	57.42	57.42
26	Fisheries Department	0.00	0.00	0.00	463.55	57.53	521.08	521.08
27	Agriculture Department	73.80	37.69	111.49	2046.06	20.94	2067.00	2178.49
28	Horticulture Department	0.00	0.00	0.00	1331.50	51.78	1383.28	1383.28
30	Forest Department	0.00	0.00	0.00	885.83	0.00	885.83	885.83
31	Rural Development Department	0.00	0.00	0.00	2872.24	2251.82	5124.06	5124.06
32	T.R.P. & P.T.G. Department	0.00	0.00	0.00	1102.05	0.00	1102.05	1102.05
33	Science, Tech. & Environment Department	0.00	0.00	0.00	0.00	848.14	848.14	848.14
34	Planning and Co- Ordination Department	0.00	0.00	0.00	0.00	156.00	156.00	156.00
35	Urban Development Department	86.75	0.00	86.75	0.00	3233.69	3233.69	3320.44
36	Home (Jail) Department	0.00	0.00	0.00	0.00	18.25	18.25	18.25

THE SCHEDULE
(See Section (2 & 3))
Tripura Bill No.2 of 2016

(Rs. In lakhs)

1 No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
37	Labour Organisation	0.00	0.00	0.00	153.32	0.00	153.32	153.32
38	GA (Printing & Stationery) Department	0.00	0.00	0.00	0.00	200.00	200.00	200.00
39	Education (Higher) Department	0.00	0.00	0.00	0.00	994.48	994.48	994.48
40	Education (School) Department	0.00	0.00	0.00	8807.48	3051.77	11859.25	11859.25
41	Education (Social) Department	0.00	0.00	0.00	0.00	12.32	12.32	12.32
42	Education (Sports & Y.P.) Department	0.00	0.00	0.00	785.37	0.00	785.37	785.37
43	Finance	9190.00	0.00	9190.00	17608.00	115.00	17723.00	26913.00
44	Institutional Finance	0.00	0.00	0.00	6.50	0.00	6.50	6.50
45	Taxes and Excise	0.00	0.00	0.00	0.00	179.92	179.92	179.92
46	Treasuries	0.00	0.00	0.00	60.00	0.00	60.00	60.00
48	High Court	219.18	0.00	219.18	0.00	0.00	0.00	219.18
49	Fire Service Organisation	0.00	0.00	0.00	79.93	0.00	79.93	79.93
51	Public Works (DWS) Department	0.00	0.00	0.00	1520.04	1082.57	2602.61	2602.61
52	Family Welfare and Preventive Medicine	150.00	0.00	150.00	3562.09	14088.45	17650.54	17800.54
55	Employment	0.00	0.00	0.00	78.22	0.00	78.22	78.22
56	Information Technology	0.00	0.00	0.00	0.00	104.00	104.00	104.00

THE SCHEDULE
(See Section (2 & 3))
Tripura Bill No.2 of 2016

(Rs. in lakhs)

1 No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
57	Welfare of Minorities Department	0.00	0.00	0.00	554.77	864.12	1418.89	1418.89
58	Home (FSL, PAC, Prosecution, Coordination Cell)	0.00	0.00	0.00	0.00	30.00	30.00	30.00
59	Tourism	0.00	0.00	0.00	79.20	0.00	79.20	79.20
61	OBC Welfare	0.00	0.00	0.00	23.50	119.00	142.50	142.50
GRAND TOTAL :		12282.21	3862.16	16144.31	57626.45	62505.24	120131.69	136276.00

A. K. Nath
 L.R. & Secretary, Law(In-Charge)
 Government of Tripura